

National Company Law Tribunal

ITEM NO : 18

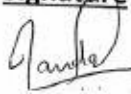
Allahabad Bench

CA No. 78/2020 in  
CP No.(IB) 55/ALD/2017

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 22.03.2021

NAME OF THE COMPANY: Munna Lal Verma V/s Arun Gupta (Liquidator of LML Ltd)

SECTION OF I & B CODE: 60(5) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Monica Nanda	PCS	Liquidator	
2.				

**CA NO.78/2020 IN CP NO.(IB)55/ALD/2017**

Ms. Monica Nanda, PCS for the Liquidator is present. None present for the Petitioner.

Ld. PCS for the Liquidator further states that on the previous occasions also no one has appeared on behalf of the petitioner. Today, also none is present.

Accordingly, put up in the week commencing 23<sup>rd</sup> April, 2021 before the Regular Court, by which time rejoinder may be filed, if so desired, failing which, appropriate order shall be passed.



Dated : 22.03.2021

**JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)**

Typed by :  
Kumud Narayan  
(P.S.)